

DIVISION BENCH  
COURT - II

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/14(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024**

IN THE MATTER OF	AMREX MARKETING PVT LTD VS TRACTEL TIRFOR INDIA PVT LTD
UNDER SECTION	SEC. 58(3) SEC. 59

**Appearance (via video conferencing/physically)**

Mr. Sutirta Das, Adv. ] For the Respondent  
Mr. Shoham Sanyal, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter for further consideration on **12.09.2024**.

**(Anamitra Pal)**  
Court Officer

**Ar.**